

10

Single Bench

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CA NO.296/KB/2017
(CP No.400/2016) H.C

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 9th August, 2017, 10.30 A.M

Name of the Company		Nitson & Amitsu Energy System Pvt Ltd		
Under Section		391(1)394 (Am)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date	

1 Ch Mohan Ran Gouke
(FNSIS) Pres

Applicant Co

22/8/17
9/8/17

09-08-2017 – CA No. 296/KB/2017(CP No0. 400/2016) HC – Nitson & Amitsu
Energy System Pvt. Ltd.

ORDER

The Ld. PCS on behalf of the Applicant Company is present.

Heard the Ld. PCS of the Applicant Company.

Order is reserved.

MANORAMA KUMARI
MEMBER(J)